

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA



O.A/350/134/2021

Date of Order: 01.04.2021

Coram: Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Santosh Mandal, son of Jagadish Mandal, residing at
Village Dharmutola, Post Office – Mathurapur, Police
Station – Manikchak, District – Malda, Pin 732203.

--Applicant

-Vs-

1. Union of India, service through the
General Manager, Eastern Railway,
having its office at Fairly Place, Kolkata –
700001.
2. The General Manager, Eastern Railway,
having its office at Fairly Place, Kolkata –
700001.
3. The Chairman, Railway Recruitment Cell,
Eastern railway, having its office at 56,
C.R Avenue, Kolkata – 700012.
4. The Chief Personnel Officer, Eastern
Railway, having its office at Fairly Place,
Kolkata – 700001.

--Respondents.

For The Applicant(s): Mr. A. Biswas, counsel

For The Respondent(s): Ms. C. Mukherjee, counsel


ORDER (ORAL)

Per: Dr. (Ms.) Nandita Chatterjee, Member (A):

Heard ld. counsel for both sides.

2. At hearing, ld. counsel for the applicant agrees to withdraw the present
O.A to file afresh seeking appropriate relief.

3. Accordingly, with the consent of both parties, the O.A is disposed of as
withdrawn with liberty to file afresh.


(Nandita Chatterjee)
Member (A)

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